Year	No. of Complaints	No. of Complaints	No. of Complaints
	Received	Addressed	Pending
2016	1510	1510	Nil
2017	1498	1498	Nil
2018	1299	1299	Nil
2019 (till 31 May)	391	391	Nil
Total	4,698	4,698	Nil

Security of member States by SCO

2094. SHRI SANJAY SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the steps taken towards collective security of Central Asian member states by the Shanghai Cooperation Organization (SCO); and
 - (b) the benefits provided to India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) SCO-RATS (Regional Anti-Terrorism Structure) is a permanent body of Shanghai Cooperation Organization and is intended to facilitate coordination and interaction between competent authorities of the SCO Member States in the fight against terrorism, extremism and separatism. The Headquarters of SCO-RATS is in Tashkent, Uzbekistan.

(b) Since becoming a member, India has been participating in the activities of SCO-RATS, which provide for coordination and information sharing among member states.

India's entry into NSG

2095. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that China is blocking India's entry into Nuclear SuppliersGroup (NSG) since India applied for the membership in 2016;
 - (b) if so, the reasons therefor;

- (c) whether Government is taking steps to garner support from various other countries in its claim to the membership for NSG;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) to (d) India's membership of the Nuclear Suppliers Group (NSG) continues to be under the consideration of the Group. India has received support from a large number of members of the NSG. As a non-member of the NSG, India is not privy to its internal discussions. However, it is gathered that procedural issues have been raised in the NSG in regard to consideration of India's application for the membership. The Government has continued to engage with members of the NSG, at the appropriate levels, for support for an early decision on India's membership by the Group.

(e) Does not arise.

Policy approach on Palestine

2096. SHRI D. RAJA:

SHRI BINOY VISWAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that India voted in favour of Israel at the United Nations Economic and Social Council (ECOSOC) to deny a consultative status to a Palestinian non-governmental organization;
 - (b) if so, the details and reasons therefor; and
- (c) whether Government is going against the national consensus in India supporting Palestine and trying to come closer to Government of Israel?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) and (b) 'Shahed', which is a Non-Government Organisation based in Lebanon, was given a Consultative Status by ECOSOC in January 2019. However, in the ECOSOC meeting held in June 2019, Israel submitted a proposal to ECOSOC for reconsidering this Consultative Status, claiming that the NGO has links with organizations banned in some countries for terror-links.